

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 2205 of 2024/Psy

Dated: 20/12/2024

Consequent upon the promotion of Junior Scale Stenographers to the post of Senior Scale Stenographers in the District Judiciary of Jammu Division of UT of J&K, the following transfers and postings of Senior Scale Stenographers and Junior Scale Stenographers in Jammu Division are hereby ordered in the interest of administration:

PA-CUM-Sr. SCALE STENOGRAPHERS/EXECUTIVE ASSISTANTS

S. No	Employee Name/Designation	Present Place of Posting	New Place of Posting
1.	Ms. Sushma Devi, Executive Assistant	PDSJ, Samba	Senior Scale Stenographer in the Court of 2 nd ADSJ, Jammu vice Ms. Anita Devi
2.	Ms. Anita Devi, Sr. Scale Stenographer	2 nd ADSJ, Jammu	PA-cum-Sr. Scale Stenographer in the Court of PDSJ, Samba vice Ms. Sushma Devi
3.	Shri. Anil Kumar Kalsi, Executive Assistant	PDSJ, Poonch	Sr. Scale Stenographer in the Principal Family Court, Jammu against the available vacancy. However, he shall also look after the work of Stenographer in the Court of City Judge, Jammu till the suitable arrangements are made.
4.	Shri. Jagdish Kumar, PA-cum- Sr. Scale Stenographer	PDSJ, Ramban	Sr. Scale Stenographer in the Court of ADSJ (Fast Track) Court, Doda against the available vacancy.
5.	Shri. Pawan Kumar Sharma, Jr. Scale Stenographer	Spl. Mob Mag. (Sub Judge) 13 th FC, Jammu	Sr. Scale Stenographer in the NIA Court, Jammu. In Addition to his work, he shall also look after the work of Stenographer in the court of Railway Magistrate, Jammu till suitable arrangements are made.
6.	Ms Sonia Gupta, Jr. Scale Stenographer	CJM, Reasi	PA-cum-Sr. Scale Stenographer in the Spl. Court for NDPS Cases, Jammu against the available vacancy. In Addition, she shall also look after the work of Stenographer in the Court of Spl. Mob. Mag. (Sub Judge) 13 th FC, Jammu.
7.	Shri. Amit Sharma, Jr. Scale Stenographer	City Judge. Jammu	Sr. Scale Stenographer in the Court of PDSJ, Poonch vice Sh. Anil Kumar Kalsi.

8.	Sh Vishal Uppal, Jr. Scale Stenographer	Spl. Railway Magistrate, Jammu	Sr. Scale Stenographer in the Court of PDSJ, Udhampur against the available vacancy. However, he shall also look after the work of Stenographer in the Court of CJM, Udhampur.
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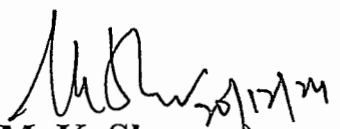
JUNIOR SCALE STENOGRAPHERS

S. No	Employee Name/Designation	Present Place of Posting	New Place of Posting
1.	Ms. Meenakshi Devi, Jr. Scale Stenographer	CJM, Kathua	Jr. Scale Stenographer in the Court of CJM, Jammu vice Monika Sharma.
2.	Ms. Monika Sharma, Jr. Scale Stenographer	CJM, Jammu	Jr. Scale Stenographer in the Court of Spl Mob Mag, Udhampur vice Ms. Akriti Rathore.
3.	Ms. Akriti Rathore, Jr. Scale Stenographer	Spl Mob Mag (Sub Judge), Udhampur	Jr. Scale Stenographer in the Court of Spl. Mob. Mag. (T), Jammu vice Sumit Sangra.
4.	Shri Sumit Sangra, Jr. Scale Stenographer	Spl. Mob. Mag. (T), Jammu	Jr. Scale Stenographer in the Court of Sub Judge, Batote vice Sh. Naresh Kumar-I.
5.	Shri Naresh Kumar-I, Jr. Scale Stenographer	Sub Judge, Batote	Jr. Scale Stenographer in the Court of CJM Kathua vice Ms. Meenakshi Devi.
6.	Shri PardeepVaid, Jr. Scale Stenographer	Spl. Municipal Magistrate, Jammu	Jr. Scale Stenographer in the Court of CJM, Reasi against the available vacancy.
7.	Shri Amit Kumar, Jr. Scale Stenographer	CJM, Udhampur	Junior Scale Stenographer in the Court of Spl. Municipal Magistrate, Jammu vice Shri PardeepVaid.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order.. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.


(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No:- 1740-48/Py-547 Dated:- 20/12/2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
..... for information.
4. Pr. District & Sessions Judge, Jammu, Rajouri, Kishtwar and Reasi.

5. *All the concerned Presiding Officers.*

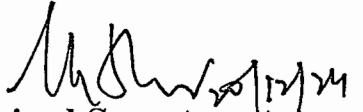
.....for information & necessary compliance.

6. *CPC, e-Court, High Court of J&K and Ladakh, Jammu for uploading the same in the High Court website.*

7. *Director Finance, High Court of J&K and Ladakh for information.*

8. *Chief Librarian, High Court Wing, Jammu / Srinagar.*

9. *Order file.*


**Principal Secretary to
Hon'ble the Chief Justice**